

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

29/07/2019

O.A./260/65/2016

D K SAHA
-V/S-
DEFENCE

ITEM NO:46

FOR APPLICANTS(S) Adv. : Mr. N.R. Routray

FOR RESPONDENTS(S) Adv.: Mr. M.R. Mohanty

Notes of The Registry	Order of The Tribunal
	<p>Heard Ld. Counsels for the applicant and respondents.</p> <p>It is submitted by the respondents' counsel that the issue involved in this case is pending before the Hon'ble Supreme Court in SLP No.8271 of 2014. Accordingly, one O.A. was disposed of by this Bench. Respondents' counsel submitted the copy of the order dated 30.05.19 of the P.B. passed in O.A. No.225/14 in which the order has been passed granting liberty to applicant to raise his grievance, if any after judgment of Hon'ble Supreme Court in SLP No.8271 of 2014.</p> <p>Accordingly, this O.A. is disposed of with liberty to the applicant to approach the authorities in respect of his claim for MACP if any, in terms of the judgment of the Hon'ble Supreme Court in SLP No.8271 of 2014. No</p>

order as to cost.

(SWARUP KUMAR MISHRA)
MEMBER (J)

(GOKUL CHANDRA PATI)
MEMBER (A)

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